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Title: Made a statement regarding Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 1999. Motion for Consideration - adopted.

THE MINISTER OF POWER, MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF NON-CONVENTIONAL ENERGY SOURCES (SHRI P.R. KUMARAMANGALAM): Sir, with your permission, I beg to lay on the Table an explanatory statement (Hindi and English versions) showing reasons for immediate legislation by the Salary, Allowances and Pension of Members of Parliament (Amendment) Ordinance, 1999.

(Placed in Library See No. LT 2478/99)